

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 136/2020
PS Dayal Pur
State Vs. Shadab Ahmed**

05.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of applicant
for documents relating to arrest.**

Present: Mr. Kartik Murukutla, Ld. Counsel for applicant.
IO/SI Shiv Charan from PS Dayal Pur.

Part submissions heard.

At this stage, the IO is directed to file a detailed reply to
the application of the applicant. IO seeks time.

Ld. Counsel for applicant also seeks time to file his
detailed submissions on the application.

At request, matter is adjourned. Be listed on **11.12.2020
at 12.00 Noon.**

IO shall appear in the court on the date fixed along with
the case file.

Order be uploaded on the server.

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CMM/NE/KKD/DELHI/05.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 144/2020
PS : Gokal Puri
State Vs. Ashok @ Akash**

05.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of
applicant/accused seeking extension of bail.**

Present: None for applicant.
Mr. R.C.S. Bhadoriya, Ld. SPP for State.

The applicant and his counsel be informed that the
application shall be taken up for hearing on **08.12.2020**.

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CMM/NE/KKD/DELHI/05.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 39/2020
PS Gokal Puri
State Vs. Rashid @ Monu**

05.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of applicant
seeking direction to Jail Superintendent to transfer the
accused to Mandoli Jai.**

Present: Mr. Abdul Gaffar, Ld. Counsel for applicant.

Part submissions heard.

Ld. Counsel seeks time to satisfy the court on
maintainability of the application.

Be listed on **09.12.2020**.

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CMM/NE/KKD/DELHI/05.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**Kangra Co-operative Bank Vs. Anmol Gupta
CIS No. 440/2020**

05.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of applicant
seeking extension of the compliance period of order dated
29.02.2020.**

Present: Ms. Meenakshi Vats, Authorised Officer of
applicant bank.

Notice be issued to the Receiver to join the proceedings
on the next date of hearing.

Be listed on **15.12.2020**.

Order be uploaded on the Server.

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